

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 21801/2024

[Arising out of impugned judgment and order dated 05-02-2024 in WB No. 305/2020 passed by the High Court of Judicature at Allahabad]

STATE OF U. P. & ORS.

Petitioner(s)

VERSUS

RAMVEER (DEAD) THR. LRS & ORS.

Respondent(s)

(IA No. 256729/2024 - EXEMPTION FROM FILING O.T. and IA No. 188610/2024 - EXEMPTION FROM FILING O.T.)

WITH

SLP(C) No. 21802/2024 (XI)

(IA No. 203556/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 256625/2024 - EXEMPTION FROM FILING O.T., IA No. 203557/2024 - EXEMPTION FROM FILING O.T., IA No. 49749/2025 - EXEMPTION FROM FILING O.T., IA No. 1326/2025 - EXEMPTION FROM FILING O.T., IA No. 208430/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES and IA No. 49748/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

CONMT.PET.(C) No. 857/2025 in SLP(C) No. 21802/2024 (XI)

(IA No. 299305/2025 - EXEMPTION FROM FILING O.T.)

Date : 15-12-2025 These matters were called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE JOYMALYA BAGCHI

HON'BLE MR. JUSTICE VIPUL M. PANCHOLI

For Petitioner(s) : Mr. Devvrat, AOR

Mr. Saurabh Basu, Adv.

Mr. Subas Ray, Adv.

Ms. Tamanna Khan, Adv.

Mr. Manoj K. Mishra, AOR

Mr. Umesh Dubey, Adv.

Ms. Madhulika, Adv.

Mr. Anand Kumar Rai, Adv.

Mr. Radeesh Kumar Mt, Adv.

Mr. Amulya Dev Mishra, Adv.

Mr. S.R. Singh, Sr. Adv.
Mr. Adarsh Upadhyay, AOR
Ms. Pallavi Kumari, Adv.
Mr. Shashank Pachauri, Adv.

For Respondent(s) : Ms. Charu Sangwan, AOR

Mr. Manish Tiwari , AOR
Mr. Manish Tiwari, Adv.
Mr. Abhishek Kr Chaubey, Adv.
Mr. Anand M, Adv.
Mr. Rk Tanwar, Adv.
Mr. Prabhu Singh, Adv.
Mr. Vinay Pratap Singh, Adv.

Mr. Rishi Sehgal, AOR

Mr. S.R. Singh, Sr. Adv.
Mr. Adarsh Upadhyay, AOR
Ms. Pallavi Kumari, Adv.
Mr. Shashank Pachauri, Adv.

Mr. Devvrat, AOR
Mr. Saurabh Basu, Adv.
Mr. Subas Ray, Adv.
Ms. Tamanna Khan, Adv.
Mr. Shivam Singh, Adv.

UPON hearing the counsel the Court made the following

O R D E R

List on 20.01.2026 (NMD) .

(NITIN TALREJA)
ASTT. REGISTRAR-cum-PS

(PREETHI T.C.)
ASSISTANT REGISTRAR